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Title: The Speaker made a reference to the passing away of Shri S. Bangarappa, a member of the 11<sup>th</sup>, 13<sup>th</sup> and 14<sup>th</sup> Lok Sabhas.

MADAM SPEAKER: Hon. Members, I have to inform the House of the sad demise of our former colleague Shri S. Bangarappa.

**Shri S. Bangarappa** was a member of the Eleventh Lok Sabha from 1996 to 1997 and the Thirteenth and Fourteenth Lok Sabhas from 1999 to 2009, representing the Shimoga Parliamentary Constituency of Karnataka.

Shri Bangarappa was a member of the Karnataka Legislative Assembly from 1967 to 1996. He held the Office of the Chief Minister of Karnataka from 1990 to 1992. He served as the Minister of State for Home; Cabinet Minister for Public Works Department; Minister for Revenue, Agriculture and Horticulture in the Government of Karnataka. Shri Bangarappa also served as the Leader of Opposition in the Karnataka Legislative Assembly.

An able parliamentarian, Shri Bangarappa was a member of the Committee on Defence; Committee on Petitions and Committee on Estimates during the Thirteenth Lok Sabha. He was also a member of the Committee on Defence and Railway Convention Committee during the Fourteenth Lok Sabha.

A sports enthusiast and a committed social and political worker, Shri Bangarappa worked for the welfare of the poor, downtrodden and the deprived sections of the society. He consistently fought for the rights of the farming community and initiated many social welfare projects in his constituency.

In his demise, the country has lost a dynamic and visionary leader whose absence will be felt in many walks of life.

Shri S. Bangarappa passed away on 26 December, 2011 at Bengaluru at the age of 78.

We deeply mourn the loss of our friend and I am sure the House would join me in conveying our condolences to the bereaved family.

**Hon. Members, twenty-two persons** are reported to have drowned and number of persons missing in a boat tragedy in Pulicat Lake in Tamil Nadu on 25 December, 2011.

The House expresses solidarity in this hour of grief with the families of the victims of this unfortunate accident.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed.

**11.03 hrs.**

*The Members then stood in silence for a short while.*

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